

(7)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:AT HYDERABAD.

D.A.No. 319 of 1990

Date of Order: 25-4-1990

Between:-

M.Chidambara Swamy. ...Applicant.

and

1. Dr.R.P.Singh, Ex-Director, CRIDA, C/o CRIDA, Santhoshnagar, Hyderabad-500 659.
2. The Director, CRIDA, Santhoshnagar, Hyderabad-500 659.
3. Sri N.Sundaram, Sr. Administrative officer, CRIDA, Santhoshnagar, Hyderabad-500 659.
4. Indian council of Agricultural Research, (represented by its Director-General), Krishi Bhavan, New Delhi-110 001.

...Respondents.

FOR THE APPLICANT : Mr.C.Suryanarayana, Advocate.

FOR THE RESPONDENTS : Not Present.

CORAM: THE HON'BLE MR.B.N.JAYASIMHA: VICE CHAIRMAN.
THE HON'BLE MR.J.N.RASIMHA MURTHY: MEMBER:(JUDL)

THE TRIBUNAL MADE THE FOLLOWING ORDER:-

The learned counsel for the applicant states that he is withdrawing the application. The application is dismissed as withdrawn.

D. D. D.
By Deputy Registrar (J).

TO:

1. Dr.R.P.Singh, Ex-Director, CRIDA, C/o CRIDA, Santhoshnagar, Hyderabad.
2. The Director, CRIDA, Santhoshnagar, Hyderabad-500 659.
3. Sri N.Sundaram, Sr. Administrative officer, CRIDA, Santhoshnagar, Hyderabad-500 659.
4. The Director-General, Indian council of Agricultural research, Krishi Bhavan, New Delhi-110 001.
5. One copy to Mr.C.Suryanarayana, Advocate, 1-2-593/50, Sri Nilayam, Sri Sri Marg, Gaganmhal, Hyderabad-500 029.
6. One draft copy.
7. One spare copy.

kj.

CHECKED BY

TYPED BY: 145

COMPARED BY:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH: HYD.

HON'BLE MR. B. N. JAYASIMHA: V.C.

HON'BLE MR. D. SURYA RAO: MEMBER: (JUBL)

AND

HON'BLE MR. J. NARASIMHA MURTHY (M) (J)

AND

HON'BLE MR. R. BALASUBRAMANIAN: (M) (A)

DATED: 25.4.90.

ORDER/JUDGMENT:

M.A./R.A./C.A./No. - - - in - - -

T.A. No. - - - W.P. No. - - -

D.A. No. 319/90

Admitted and Interim Directions issued.

Allowed.

Dismissed for default.

Dismissed as withdrawn

Disposed of with direction.

M.A. ordered.

No order as to costs.

Sent to Xerox on:

